

ITEM NO.1501 Court 8 (Video Conferencing)

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 590/2015

JAYANTILAL VERMA

Appellant(s)

VERSUS

STATE OF M.P. (NOW CHHATTISGARH)

Respondent(s)

Date : 19-11-2020 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Satish Pandey, AOR
Mr. Salim Ansari, Adv.
Mr. Mahesh Pandey, Adv.
Mr. Ninanda Nair, Adv.
Mr. Abdul Qadir, Adv.
Ms. Geeta Verma, Adv.

For Respondent(s) Mr. Nishanth Patil, AOR

Hon'ble Mr. Justice Sanjay Kishan Kaul pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Hrishikesh Roy.

The appeal is dismissed in terms of the signed Reportable judgment.

Pending application, if any, shall also stand disposed of.

(Anita Malhotra)
Court Master

(Anita Rani Ahuja)
Assistant Registrar

(Signed Reportable judgment is placed on the file.)